

## HIGH COURT OF KARNATAKA AT BENGALURU

### MODIFICATION OF SITTINGS OF HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM WEDNESDAY THE 8<sup>TH</sup> JUNE 2022

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p><b>Hon'ble Mr. Justice B.M.Shyam Prasad</b></p> <p>WP (CS and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 of the year 2022 -Admission, Orders and Final Hearing</p> <p>Writ Petitions of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
2	<p><b>Hon'ble Mr. Justice S.R.Krishna Kumar</b></p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 upto 2020 -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<b>3</b>	<p><b>Hon'ble Mr. Justice Suraj Govindaraj</b></p> <p>WPs (LA and BDA) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 of the year 2021 -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>4</b>	<p><b>Hon'ble Mr. Justice M.I.Arun</b></p> <p>WP (Tax and Education) - Preliminary Hearing, Orders and Final Hearing</p> <p>Regular Second Appeals upto 2013 - Admission, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	<p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>RPFC, HRRP and LRRP - Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<b>5</b>	<p><b>Hon'ble Mr. Justice Ravi V. Hosmani</b></p> <p>Regular Second Appeals from 2014 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(Jaishankar)  
Registrar (Judicial)**

**Date:06.06.2022**